

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/07/2019

O.A./260/119/2017

M.A./260/366/2017

D P MEENA

-V/S-

M/O RAILWAYS

ITEM NO:25

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. On previous date i.e., on 17.06.2019 no one was present on behalf of the applicant. It seems that the applicant is no longer interested to prosecute this case. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p>
	<p>Copy of this order be given to applicant by Registry by post.</p>
	<p>Registry is directed to delete the name of Mr. T. Rath, as respondents counsel in this case.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

kb

